

Central Administrative Tribunal

Principal Bench

O.A. No. 1423 of 1997

(9)

New Delhi, dated this the 14th September, 2000  
HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Bahadur Singh,  
S/o late Shri Ram Saran,  
Head Post Office, Agra.
2. Madan Mohan Rawat,  
S/o Shri Beni Prasad Rawat,
3. Nawal Kishore Lawania,  
S/o Shri Radhey Shyam Lawania. . . Applicants

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Communication,  
Dept. of Posts,  
New Delhi.
2. The Chief Post Master General,  
U.P. Lucknow.
3. The Sr. Supdt. of Post Offices,  
Agra Division,  
Agra.

. . . Respondents

(None appeared)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

None appeared on behalf of applicants even on the second call when the case was called out. This case was listed at Sl. No. 2 in the list of regular hearing cases in today's cause list. We note that none appeared on behalf of applicants on the ~~last~~<sup>^</sup> last three consecutive occasions. To day is the fourth occasion, <sup>on which</sup> ~~as~~ none appeared on behalf of applicants. It appears that applicants are not interested in pursuing the O.A.

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2. Under the circumstances the O.A. is  
dismissed for default and non-prosecution.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S. R. Adige  
(S. R. Adige)  
Vice Chairman (A)

gk